

18.12 hrs.

Title: Introduction, consideration and passing of the Appropriation (No.3) Bill for the financial year 2002-2003.
(Motion Adopted)

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2002-2003.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2002-2003. "

The motion was adopted.

SHRI YASHWANT SINHA: I introduce** the Bill.

SHRI YASHWANT SINHA: I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2002-2003, be taken into consideration. "

MR. DEPUTY SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2002-2003, be taken into consideration. "

The motion was adopted.

MR. DEPUTY SPEAKER: Now, the House will take up clause by clause consideration of the Bill.

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****Introduced with the Recommendation of the President.**

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI YASHWANT SINHA: I beg to move:

"That the Bill be passed."

MR. DEPUTY SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

18.14 hrs

***The Lok Sabha then adjourned till Eleven of the Clock
on Friday, April 26, 2002/Vaisakha 6, 1924 (Saka).***